

B. Bhoi Vrs. UOI

Orders/Directions Sl. No. 6

O.A. No. 1102 of 2012

Advocates: M/s. U.N.Mishra & Ors.

Advocates: M/s. G.Singh

Order dated: 10.04.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

&

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

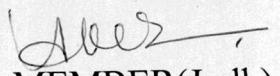
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On 14.01.2013, when this O.A. was listed with certain defects in which the counsel appearing for the applicant were M/s. U.N.Mishra, P.K.Mohanty and S.K.Rath, none had appeared. However, as it was mentioned in the BAR that in the meantime Mr. U.N.Mishra has expired, Registry was directed the matter to be brought to the notice of the applicant by Speed/Registered Post to take further action in this regard and the matter was directed to be listed after four weeks. The matter was listed on 22.03.2013, on which date none appeared for the applicant whereas Mr. G.Singh, Ld. ACGSC for the Respondents, was present.

From the record, it is found that our order dated 14.01.2013 was sent to the applicant by Registered Post and the same has been returned after due acknowledgement by way of signature/thumb impression of the applicant. It seems that the applicant is not interested to pursue this case.

Accordingly, the O.A. is dismissed for non-prosecution.


MEMBER (Admn.)


MEMBER (Judl.)

RK